

1

WP-18128-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, ACTING CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 18th OF JUNE, 2025

WRIT PETITION No. 18128 of 2025

RAHUL DHANDE KORKU

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri Ravinandan Dwivedi - Advocate for the Petitioner.

Shri B.D. Singh - Deputy Advocate General for Respondents/State.

.....

ORDER

Per. Sanjeev Sachdeva, Acting Chief Justice

After some arguments, learned counsel for petitioner seeks leave to withdraw the petition.

Petition is dismissed as withdrawn.

(SANJEEV SACHDEVA) ACTING CHIEF JUSTICE (VINAY SARAF) JUDGE

Shub